

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 01<sup>st</sup> April, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 38/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 6 Ors.	Ms. Zubia Sajid, Adv.	
2.	Original Application No. 39/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv.	
3.	Original Application No. 40/2018(CZ)	Intach Chapter, Barmer Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv.	
4.	Review Application No. 02/2018(CZ) <b>(M.A.No.55/18)</b>	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
5.	Review Application No. 03/2018(CZ) <b>(M.A.No.56/18)</b>	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
6.	Review Application No. 04/2018(CZ) <b>(M.A.No.57/18)</b>	Harish Vyas Vs Rajasthan State Pollution Control Board	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	
7.	Review Application No. 05/2018(CZ) <b>(M.A.No.58/18)</b>	Harish Vyas Vs Union of India & 5 Ors.	Mr. J.P.Gurjar, Adv. Mr. R.S.Mehta, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 01-04-2019 shall be adjourned to 03-05-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)